

BEFORE THE NATIONAL GREEN TRIBUNAL

O.A. No. 114/2024

CENTRAL ZONE BENCH, BHOPAL

IN THE MATTER OF:

SANIDHYA JAIN

.....APPLICANT

VERSUS

STATE OF MP & ORS.

.....RESPONDENT

INDEX

SR.	PARTICULARS	ANNEXURE	PAGE
1.	Factual & Action taken report in compliance to the Hon'ble NGT order dated 09/05/2024 in the matter of OA 114/2024 (CZ) Sanidhya Jain V/s Bhopal Municipal Corporation & Ors		1-6
2.	Copy of Letter with map including chain age and type of tree	ANNEXURE-1	7-12
3.	For cutting tree 132 has Executive Engineer Construction division no. 1 Capital Project Administration Bhopal deposited Rs. 7,92000/- in Nagar Nigam account vide letter no. 1454 dated 07.06.2024	ANNEXURE-2	13
4.	Rs. 765600 /- deposited In account vide letter no. 749 dated 13.03.2024	ANNEXURE-3	14
5.	The Geographical locations, photographs and visual observations were recorded during inspection	ANNEXURE-4	15-19
6.	Survey conducted by Public Work Deptt.(PWD) Bhopal from Shaitan Singh Chouraha to Shahpura Station via Aura Mall	ANNEXURE-5	20-31
7.	Letter from Conservator Forest Paryawaran vide letter no. 1745 dated 20.06.2024	ANNEXURE-6	32-33
8.	Vakalatnama		34

Date: 05.07.2024

Submitted by MPPCB:-

Place: Bhopal



through Counsel

Adv. Parul Bhadoria

Ph. No.: (+91)-8085977111;

Email: parul.bhadoria04@gmail.com

FACTUAL & ACTION TAKEN REPORT

Ref: Factual & Action taken report in compliance to the Hon'ble NGT order dated 09/05/2024 in the matter of OA 114/2024 (CZ) Sanidhya Jain V/s Bhopal Municipal Corporation & Ors.:-

Hon'ble NGT issued following instructions on dated 09/05/2024 in the matter of OA 114/2024 (CZ) Sanidhya Jain V/s Bhopal Municipal Corporation & Ors.:-

- “1. The Executive Engineer, Division No. 1, Capital Region, Public Works Department, Bhopal vide letter dated 02.04.2024 has initiated the process of cutting and felling of more than 132 number of trees for the road construction from Swarna Jayanti Park, Bawariya, Kala, Tiraha to Kolar Road and aggrieved by the cutting of the trees the applicant a law student filed this application with the grievance that illegal felling of these trees will destroy the Flora and Fauna, adversely contaminate the ground water and severely affect the air quality of the city which gradually result in decreased capacity of water retention could lead to future raging of flood in the city and submitted that development must be in consonance with the fundamentals of sustainable development.*
- 2. It is further submitted that in the process of photosynthesis, phytoplankton release oxygen into the water. Half of the world's oxygen is produced via phytoplanktonphotosynthesis. The other half is produced via photosynthesis on land by trees, shrubs, grasses, and these trees support a wide variety of Eco-System.*
- 3. The submission of the applicant on the basis of scientific evidence is that trees are the hope for mankind, heals the roots of our lives, making the human existence come true by providing the most essential element of life, the Oxygen. In addition to this, by felling such huge number of adult trees, which takes several decades to grow, an injustice is caused not just to the present generation of humans but also to the future generations of humans and all other living beings dependent on the eco-system.*

4. *The rate of green cover loss in Bhopal is alarming. As per government data, the forest cover alone has shrunk 25% from 2017 to 2019. Upper lake was created by Rajabhoj in 11th century CE by constructing an earthen dam across the Kolans river, and the lower lake was constructed nearly 200 years ago, largely from the overflow of water from upper lake. It was way back in 2002-2003 the government had proposed a bird sanctuary around Bhoj wetland for conservation of 17 lacs trees and bird species. It has not been implemented till date. As per India State of Forest Report (ISFR) 2019, forest/green cover in Bhopal has decreased by 25.33%. Nearby Vidisha and Sehore districts too lost forest cover by 25.54% and 46.10% respectively compared to 2017. Taking reliance of M.K. Ranjitsinh & Ors. Vs. Union of India & Ors., W.P. (C) No. 838/2019, decided on 21.03.2024, the applicant has prayed for directing the respondents to refrain from the arbitrary felling of trees in the area of Shahpur and to find out an alternate method for construction of the road which does not include the mindless felling of trees, in a sustainable manner.*
5. *A substantial issue of environment has been raised.*
6. *Issue notice to the respondents, returnable within four weeks. Respondents are directed to submit their reply within six weeks through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.*
7. *Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email.*
8. *We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-*
 - (i) *One Representative from the Principal Chief Conservator of Forest, Bhopal (M.P.)*
 - (ii) *One Representative from the Collector Bhopal*

(iii) One Representative from the Member Secretary State Pollution Control Board, (M.P.)

9. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

In compliance to the order of Hon`ble NGT dated 09/05/2024, a joint committee consisting of the following officials of the concerned department is constituted: -

- (i) Shri Alok Pathak, DFO, Bhopal.*
- (ii) Shri Ravi Shankar Rai, SDM (Kolar), Bhopal.*
- (iii) Shri Ashok Kumar Bisen, E.E, RO, MPPCB, Bhopal.*

Apart from the officials, petitioner Shri Sanidhya Jain along with Shri Aditya Dube (Adv.), Ms. Devika (Adv.), Shri Deepak Bhandari, SDO, PWD, Bhopal and Shri R.P. Gupta, E.E., PWD, Bhopal were also present during the inspection. The committee reviewed the petition and the points related are discussed in reference to the issues raised in the petition. The points of petition are as under: -

- 132 trees are cut for the project of widening of the existing roads from Shahpura Sector C (in front of Bansal Hospital) to Manisha Market near Shahpura lake to Shaitan Singh Square to 1100 Quarters to Rohit Nagar to Bawadia Kalan to Kolar road and its adjoining areas.*
- The authorities have already felled almost 800 trees from Kolar road to Mandakini to Danish Kunj to Gulmohar Colony and adjoining areas for the purpose of widening of roads. Unfortunately, the roads those have been widened and those are being widened are still of the same measurement and width that existed before, egregiously, under the guise of*

widening of roads these trees are being felled unmindfully and imprudently just to concretize the area.

Background : Ministry of Road Transport and Highway of India New Delhi has sanctioned four lane Cement Concrete Road from Saithan Singh Chaouraha, Shahpura Bhopal to Kolar Road Via Manisha Market, Bansal Hospital, Swaran Jyanti Park, Bawadia Tiraha. Executive Engineer Construction division no. 1 Capital Project Administration Bhopal has sought permission to cut 132 Trees from Superintended Horticulture Department Nagar Nigam Bhopal. Vide Letter dated 23.01.2024. Copy of Letter with map including chain age and type of tree is as per **Annexure – I** . For cutting tree 132 has Executive Engineer Construction division no. 1 Capital Project Administration Bhopal deposited Rs. 7,92000/- in Nagar Nigam account vide letter no. 1454 dated 07.06.2024 **Annexure – II** and also deposited Rs. 765600 /- In account vide letter no. 749 dated 13.03.2024 **Annexure – III** of Conservator Paryawaran Vaniki, Van Mandal, Bhopal. for compensatory plantation

FIELD OBSERVATION:

Joint committee on dated 24/06/2024 conducted a site visit. The Geographical locations, photographs and visual observations were recorded during inspection. The photographs and Google Maps are enclosed as **Annexure VI**.

During inspection, Joint Committee visited the site as mentioned in the petition. The points discussed during the inspection are mentioned as under: -

1. As per Permission granted by Nagar Nigam, Bhopal via proposal for 130 trees has been cut from Danish Chouraha to Kolar Road where the work of construction of road is near to completion.

2. *Executive Engineer Construction division no. 1 Capital Project Administration Bhopal paid Rs. 765600/-, the amount to Paryawaran Vaniki, Van Mandal, Bhopal for compensatory plantation accordingly Forest Department will conduct the plantation*
3. *M/s Jeet Construction company Narwani allocated work to construct concrete road by Executive Engineer Construction division no. 1 Capital Project Administration Bhopal has felled about 800 trees mostly Kaner, Kesia, Byflora of Central Verge from Bansal Chouraha to Danish Chouraha Kolar Road about 1 kilometer length without any permission from Authorities.*
4. *Public Work Deptt.(PWD) Bhopal has conducted survey from Shaitan Singh Chouraha to Shahpura Station via Aura Mall and marked 176 trees, from Campion school to Bansal Hospital Tiraha marked 235 trees identified and Marked which are on the way of propose four lane concrete road and also requested vide letter no. 1574 dated 24.06.2024 to Commissioner Nagar Nigam, Bhopal and Conservator Forest Paryawaran Vaniki, Van Mandal, Bhopal to direct Government agency expertise in shifting the trees on the way of the said road network to be constructed. **Annexure V***
5. *Traffic Jam due to increasing number of Vehicles In road From saitan singh churaha to kolar road is quite frequent resulting rise in AQI of City, so widening of road as well as saving of more number of trees are important issues*
6. *The road is to be converted into 4 lane road from Manisha Market-Shaitan Singh Chouraha-Aura Mall- Shahpura -Bansal. And the four lane road that is to be constructed is concrete road. The design of Concrete road is a little wide road in comparison to bitumen road.*

Action Taken By Forest Department:- *M/s Jeet Construction company Narwani allocated work to construct concrete road by Executive Engineer Construction division no. 1 Capital Project Administration Bhopal has felled about 800 trees mostly Kaner, Kesia, Byflora of Central Verge from Bansal Chouraha to Danish Chouraha Kolar Road about 1 kilometer length without any permission from Authorities hence Conservator Forest Paryawaran*

Vaniki, Van Mandal, Bhopal has asked vide letter no. 1745 dated 20.06.2024 with Executive Engineer Construction division no. 1 Capital Project Administration Bhopal to deposit Rs. 23,20000/- for compensatory plantation due to cutting of 800 nos. trees of Central Verge from Bansal Chouraha to Danish Chouraha Kolar Road. Annexure VI

Recommendations:

- 1. PWD should revise the proposal and repeat the survey keeping in mind to identify the trees that can still be saved, &relocated as well so that the cutting of trees can be minimum.*
- 2. The 4 lane which is being constructed has advantages and need as well toward rush and jamming condition of the traffic whereas disadvantageous towards environment.*
- 3. The road that is to be constructed if can be of bitumen then comparatively less number of trees will be cut.*



Ashok Kumar Bisen,
E.E, RO, MPPCB,
Bhopal



Ravi Shankar Rai,
SDM (Kolar),
Bhopal



Alok Pathak,
DFO, Bhopal

कार्यालय, कार्यपालन यंत्री, निर्माण संभाग-1
राजधानी परियोजना प्रशासन, गोपाल

Annexure
— 1

क्रमांक/ 215/आ.10/2024

गोपाल दिनांक 23/10/24

प्रति,

उद्यानकी अधीक्षक
नगर निगम,
गोपाल।

विषय:

शैतान सिंह चौराहा से मनीषा मार्केट बसल हास्पिटल स्वर्ण ज्यती पार्क
वावडिया तिराहा से कोलार रोड तक फोर लेन मार्ग का निर्माण कार्य
बाबत।

000000

उपरोक्त विषयांतर्गत लेख है कि भारत सरकार सड़क परिवहन एवं
राज्यमार्ग मंत्रालय नई दिल्ली के द्वारा शैतान सिंह चौराहे से मनीषा मार्केट, बंगला
हास्पिटल, स्वर्ण ज्यती पार्क, वावडिया तिराहा से कोलार रोड तक फोर लेन सीमेंट
कांकीट मार्ग स्वीकृत किया गया है। निर्माण कार्य इस संभाग के अंतर्गत कराया जा रहा
है।

उक्त मार्ग के निर्माण में वांछित छोटे बड़े वृक्षों की कटाई की जाना
आवश्यक हैं वृक्षों की सूची एवं आकार की जानकारी निर्वाचित प्रपत्र में वृक्षों की फोटो
सहित दो प्रतियों में संलग्न प्रेषित है। कृपया वृक्षों की कटाई हेतु अनुमति प्रदान करने का
कार्य करें। इस हेतु प्रस्तुत प्राक्कलन द्वारा जो भी शुल्क जमा कराया जायेगा वह जमा
करने हेतु सहमति प्रदान की जाती है।

सहाय्य - एक सूची फोटो ग्राफ एवं
नकशे सहित दो प्रतियों में

कार्यपालन यंत्री
निर्माण संभाग क्रमांक-1
राजधानी परियोजना प्रशासन, गोपाल
गोपाल दिनांक 23/10/24

पृ.क्र. 215/आ.10/2024
प्रतिलिपि :-

1. अनुविभागीय अधिकारी, निर्माण उपसंभाग क्रमांक-10, लोक निर्माण विभाग, गोपाल की
ओर सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. मेसर्स शम्भु कुमार नरवानी, कांटेक्टर की ओर आवश्यक कार्यवाही हेतु प्रेषित।

कार्यपालन यंत्री
निर्माण संभाग क्रमांक-1
राजधानी परियोजना प्रशासन, गोपाल

कार्यालय नगर-निगम, भोपाल (उद्यान-विभाग)

मध्यप्रदेश राजपत्र दिनांक-19 अप्रैल-2002 (प्रारूप) अधिनियम की धारा 6 (1) देखिए. वृक्षों को काटकर गिराने की अनुज्ञा प्राप्त करने के लिए आवेदन पत्र का प्रारूप।

(आवेदन दो प्रतियों में स्वयं प्रस्तुत करें)
रजिस्ट्रीकृत

प्रति,

माननीय आयुक्त महोदय,
वृक्ष अधिकारी,
नगर-निगम, भोपाल

विषय :- भोपाल नगर निगम के क्षेत्र में कुल 130 वृक्षों को
काटकर गिराने की अनुज्ञा प्राप्त करने के लिए आवेदन।

महोदय,

मैं आवेदक श्री श्री. राजेश कुमार शर्मा मध्यप्रदेश वृक्षों का परीक्षण (नगरीय क्षेत्र) अधिनियम-2001 की धारा 6 (1) के उपबंधों के अधीन उपर वर्णित स्थल पर वृक्ष (वृक्षों) को काटकर गिराने के लिए एतद् द्वारा आवेदन प्रस्तुत करता हूँ ब्यौरे विवरण निम्नानुसार है :-

- (1) आवेदक का पूर्ण नाम :
- (2) पिता/पति का नाम :
- (3) आयु :
- (4) व्यवसाय :
- (5) पता :

श्री. राजेश कुमार शर्मा
राजेश कुमार शर्मा
राजेश कुमार शर्मा
राजेश कुमार शर्मा
म.नं. _____ टाइप _____ विवरण _____
गली नं. _____ रोड का नाम _____
मोहल्ले का नाम 5-5 कालोनी कालोनी
खसरा क्रमांक- _____ पटवारी हल्का क्रमांक _____
वार्ड क्रमांक _____ जोन क्रमांक _____
तहसील _____ जिला _____

- (6) स्थल का पता जहां वृक्ष काटना है :
- (7) निजी/शासकीय/धार्मिक/अर्द्धशासकीय/सार्वजनिक :
- (8) वृक्षों की प्रजाति :
- (9) वृक्षों की जाति :
- (10) वृक्षों की संख्या व छायाप्रति :
- (11) वृक्ष काटे जाने का कारण (/) करें

राज्य मध्य प्रदेश दूरभाष _____
भोपाल नगर निगम, कांस्टीबल विभाग, विद्यालय रोड
भोपाल
निजी
130 वृक्ष

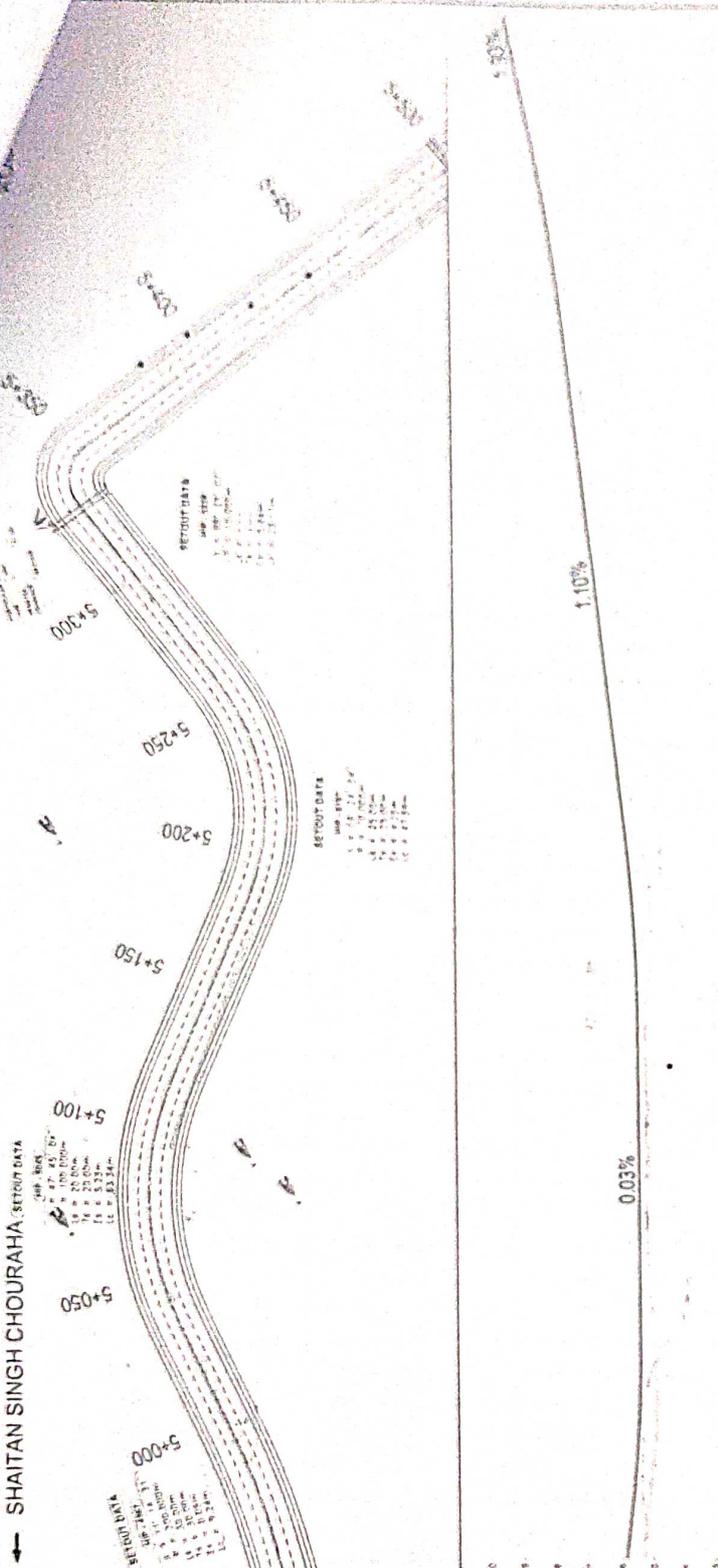
मूल सूखा	रोग ग्रस्त	भवन निर्माण	हवा पानी से उखड़ना
बिजली	टेलीफोन	केबिल	अन्य कारण स्पष्ट करें

LEGEND

- 1. Vertical Curve (m)
- 2. Proposed Road
- 3. Proposed Channel
- 4. Proposed Right of Way
- 5. Proposed Easement

SHAITAN SINGH CHOURAHA SETOUT DATA

APP. 80%
 1. 100%
 2. 100%
 3. 100%
 4. 100%
 5. 100%
 6. 100%
 7. 100%
 8. 100%
 9. 100%
 10. 100%



VERTICAL CURVE DATA

Station	Height (m)	Grade (%)	Grade Change (%)	Length (m)
5+000	1.00	0.03	0.03	100
5+100	1.00	0.03	0.03	100
5+200	1.00	0.03	0.03	100
5+300	1.00	0.03	0.03	100

PROFILE DATA

Station	Left Edge (m)	Right Edge (m)	Centerline (m)
5+000	0.00	0.00	0.00
5+100	0.00	0.00	0.00
5+200	0.00	0.00	0.00
5+300	0.00	0.00	0.00

DATE: 20/08/2023

SCALE: 1:100

PROJECT: SHAITAN SINGH CHOURAHA

DESIGNED BY: [Name]

CHECKED BY: [Name]

APPROVED BY: [Name]

List of trees to obstruct the construction of road from Shaitan singh Pal chauraha to Kolar road via gurukulam Bhopal

SN	Chainage	Circumfrence of tree at 1.00 mt height		Name of tree	Remark
		Left side	Right side		
1	2	3	4	5	6
1	5400	1.56		Neem	
2	5440	1.45		Neem	
3	5440	0.55		Tilwara	
4	5440	0.65		Tilwara	
5	5440	0.90		Neem	
6	5440		1.40	Neem	
7	5440		1.45	Sheesham	
8	5440		1.20	Neem	
9	5460		1.40	Neem	
10	5460		1.15	Sheesham	
11	5460		1.20	Neem	
12	5460	1.00		Neem	
13	5480		1.20	Neem	
14	5480		0.90	Neem	
15	5480		1.20	Neem	
16	5480		0.75	Neem	
17	5480	1.10		Neem	
18	5500	1.00		Neem	
19	5520	1.00		Karanjee	
20	5520		0.90	Neem	
21	5520		1.00	Neem	
22	5520		1.00	Neem	
23	5520		1.00	Neem	
24	5520		1.00	Neem	
25	5540		1.00	Neem	
26	5520		0.80	Neem	
27	5540	1.30		Karanjee	
28	5540	0.80		Neem	
29	5560		1.20	Neem	
30	5580	0.80		Neem	
31	5600		1.30	Neem	
32	5600		1.10	Neem	
33	5600		1.50	Neem	
34	5620		1.90	Neem	
35	5620	1.10		Neem	
36	5640		0.80	Neem	
37	5640		2.00	Neem	
38	5640		2.00	Neem	
39	5660		1.20	Neem	
40	5660		1.40	Neem	
41	5660	2.75		Neem	
42	5680	0.80		Sheesham	
43	5680	1.00		Sheesham	
44	5700	1.00		Neem	
45	5720	0.80		Neem	
46	5770	2.00		Neem	
47	5760	1.50		Neem	

List of trees to obstruct the construction of road from Shaitan singh Pal chauraha to Kolar road via gurukulam Bhopal					
SN	Chainage	Circumfrence of tree at 1.00 mt height		Name of tree	Remark
		Left side	Right side		
1	2	3	4	5	6
48	5760	1.35		Neem	
49	5760		1.25	Neem	
50	5760		1.50	Neem	
51	5760		1.25	Neem	
52	5770		1.40	Neem	
53	5780		1.10	Neem	
54	5780		1.10	Neem	
55	5800		1.20	Neem	
56	5800		1.10	Neem	
57	5820		1.20	Neem	
58	5820		1.50	Neem	
59	5820		1.20	Neem	
60	5820		1.80	Neem	
61	5820		1.15	Neem	
62	5840		1.00	Neem	
63	5840		1.30	Neem	
64	5840		1.15	Neem	
65	5840		2.00	Neem	
66	5860		0.80	Neem	
67	5880		1.50	Neem	
68	5880		1.70	Neem	
69	5880		1.50	Neem	
70	5900		1.40	Neem	
71	5900		1.40	Neem	
72	5900		1.10	Neem	
73	5820	0.85		Neem	
74	5820	1.85		Neem	
75	5820	1.80		Neem	
76	5820	1.20		Neem	
77	5840	0.80		Neem	
78	5900	1.00		Neem	
79	5900	0.90		Neem	
80	5940	1.45		Neem	
81	5980	1.50		Neem	
82	5980	1.40		Neem	
83	5980	1.60		Neem	
84	6000	1.40		Neem	
85	6000	0.80		Neem	
86	6000	0.80		Neem	
87	6020	0.80		Neem	
88	6020	1.00		Neem	
89	6020	1.20		Neem	
90	6040	1.00		Neem	
91	6040	2.20		Neem	
92	6040	1.00		Neem	
93	6060	0.90		Neem	
94	6060	1.00		Neem	

List of trees to obstruct the construction of road from Shaitan singh Pal chauraha to Kolar road via gurukulam Bhopal

SN	Chainage	Circumfrence of tree at 1.00 mt height		Name of tree	Remark
		Left side	Right side		
1	2	3	4	5	6
95	6080	1.60		Neem	
96	6080	1.10		Neem	
97	6100	1.00		Neem	
98	6100	1.30		Neem	
99	6100	1.40		Gulmohar	
100	6120	0.90		Neem	
101	6140	1.80		Neem	
102	6140	1.50		Neem	
103	6140	1.00		Neem	
104	6140	1.50		Neem	
105	6160	1.50		Neem	
106	6160	0.80		Neem	
107	6180	1.50		Neem	
108	6180	1.00		Neem	
109	6200		1.30	Neem	
110	6180		1.00	Neem	
111	6180		1.20	Neem	
112	6180		1.20	Neem	
113	6180		1.40	Neem	
114	6140		1.30	Neem	
115	6120		1.40	Neem	
116	6120		1.00	Neem	
117	6100		1.45	Neem	
118	6080		1.50	Neem	
119	6080		1.00	Neem	
120	6080		1.40	Neem	
121	6040		1.15	Neem	
122	6040		1.30	Neem	
123	6020		1.00	Neem	
124	6000		1.50	Neem	
125	6000		1.85	Neem	
126	5980		0.60	Jamun	
127	5940		1.80	Neem	
128	5940		1.40	Neem	
129	5920		1.40	Neem	
130	5920		1.50	Neem	
131	5920		1.40	Neem	
132	5700		1.80	Rusalla	

Sub Divisional Officer
S.D. No. 70 (KOLAR)
P.W.D., Bhopal

Executive Engineer
Construction Division No.-1
P.W.D., BHO PAL

कार्यालय, कार्यपालन यंत्रि, निर्माण संभाग क-1
राजधानी परियोजना प्रशासन, भोपाल

Annexure
2
II

क्रमांक/ 1454 /आ.10/2024

भोपाल दिनांक: 7-6-2024

प्रति,

सहायक आयुक्त (उद्यान),
नगर निगम,
भोपाल।

विषय: 132 वृक्षों की कटाई सःशुल्क राशि जमा किये जाने के संबंध में।

संदर्भ :- आपका पत्र क्रमांक क्यू/उ.वि./2024 दिनांक 02.04.2024

0000000

उपरोक्त विषयांतर्गत संदर्भित पत्र के तारतम्य में लेख है कि शैतान सिंह चौराहा से मनीषा मार्केट, बंसल हॉस्पिटल, स्वर्ण जंयती पार्क, बावडिया तिराहा से कोलार रोड तक मार्ग निर्माण कार्य में 132 वृक्षों की कटाई हेतु आपके पत्र में उल्लेखित राशि रु. 7,92,000/- अधोहस्ताक्षर द्वारा ई-चेक क्रमांक 40001243 दिनांक 25.05.2024 आयुक्त नगर निगम, भोपाल के खाता क्रमांक 4011442194 कोटक महेन्द्रा बैंक लि., एम.पी. नगर, भोपाल के नाम से जमा कर दी गयी है।

सहपत्र :- 


कार्यपालन यंत्रि
निर्माण संभाग क्रमांक-1
राजधानी परियोजना प्रशासन, भोपाल

पृ.क्र. 1455 /आ.10/2024

भोपाल दिनांक 7-6-2024

प्रतिलिपि :-

1. मुख्य अभियंता, राजधानी परिक्षेत्र, लोक निर्माण विभाग, भोपाल की ओर सूचनार्थ
2. अनुविभागीय अधिकारी, निर्माण उपसंभाग क्रमांक-10, (कोलार) लोक निर्माण विभाग, भोपाल की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।


कार्यपालन यंत्रि
निर्माण संभाग क्रमांक-1
राजधानी परियोजना प्रशासन, भोपाल

कार्यालय, कार्यपालन यंत्रि, निर्माण संभाग क-1
राजधानी परियोजना प्रशासन, भोपाल

Annexure
— 3

क्रमांक/ 749 /आ.10/2024

भोपाल दिनांक: 13-3-2024 III

प्रति,

सहायक आयुक्त,
(उद्यान)
नगर निगम, भोपाल।

विषय: शैतान सिंह चौराहा से मनीषा मार्केट, बंसल हॉस्पिटल, स्वर्ण जयंती पार्क, बावडिया तिराहा से कोलार रोड मार्ग के निर्माण कार्य वावत। (130 वृक्षों की कटाई अनापत्ति जारी किये जाने के संबंध में।)

संदर्भ :-

1. आपका पत्र क्र. 08/उ.दि./2024 दिनांक 20.02.2024
2. वन संरक्षक पर्यावरण वानिकी वनमण्डल भोपाल का पत्र क्र. लेखा/689/दिनांक 11.03.2024

0000000

उपरोक्त विषयांतर्गत कार्य हेतु मार्ग में वाधित कुल 130 वृक्षों की कटाई हेतु अनुमति चाही गई थी। तदोपरांत आपके संदर्भित पत्र द्वारा वन मण्डलाधिकारी पर्यावरण वानिकी वनमण्डल से स्थल निरीक्षण करने हेतु लेखा किया गया था। वन संरक्षक द्वारा निर्माण कार्य में वाधित वृक्षों का स्थल निरीक्षण कराया जाकर वाधित वृक्षों की क्षतिपूर्ति प्रतिवेदन प्रस्तुत कर रु. 7,65,600/- वनसंरक्षक पर्यावरण वानिकी वनमण्डल भोपाल के डी.डी.आ. कोड 0521003115 के निक्षेप खाता (PD-Account) क्रमांक 54 कोषालय कोड-52 शीर्ष 8443-00-106-000- 1001 (Normal Personal credit) के माध्यम से वनसंरक्षक पर्यावरण वानिकी वनमण्डल भोपाल के एक्ष में ई-मुगतान हेतु लिखा गया था। इस कार्यालय द्वारा रु. 7,65,600/- को ई-मुगतान के माध्यम से वन संरक्षक, भोपाल के उक्त पी.डी. अकाउंट में कर दिया गया है।

अतः कृपया मार्ग निर्माण में वाधित वृक्षों की कटाई हेतु शीघ्र अनुमति जारी करने का कष्ट करें, ताकि निर्माण कार्य समय-सीमा के अंतर्गत किया जा सकें।

सहपत्र :- शून्य।

पृ.क्र. 750 /आ.10/2024
प्रतिलिपि :-

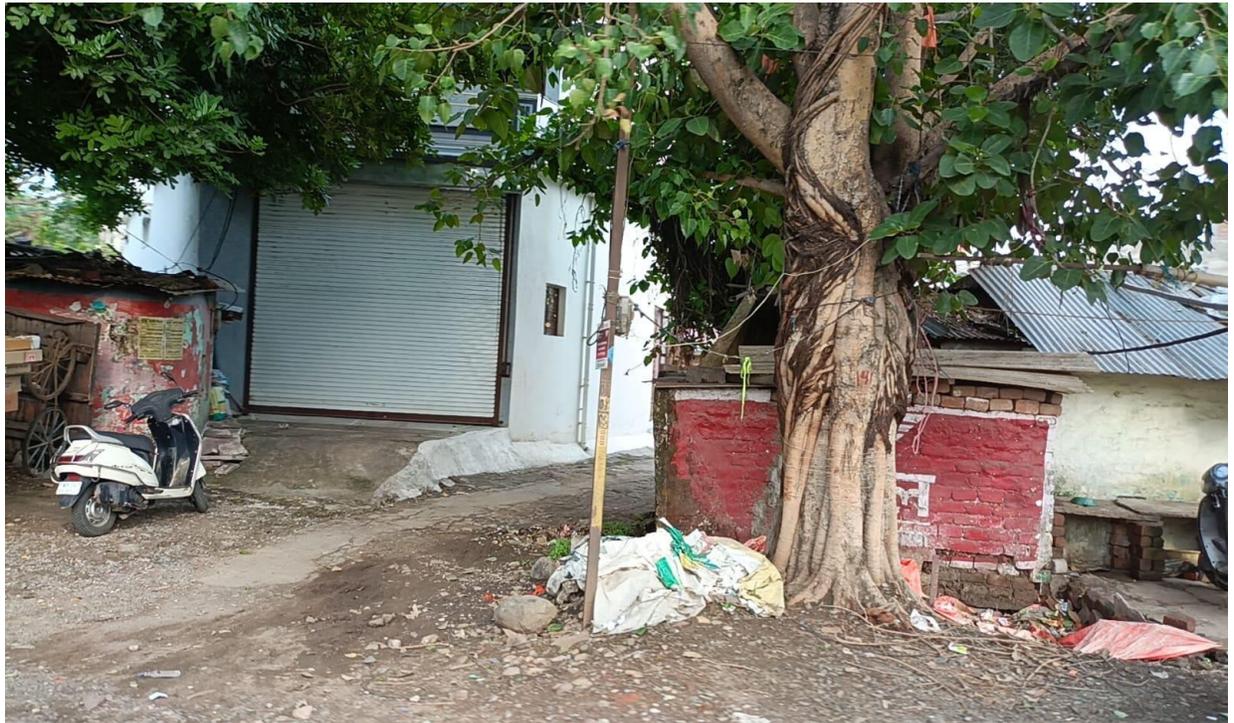
1. मुख्य अभियंता, राजधानी परिक्षेत्र, लोक निर्माण विभाग, भोपाल की ओर सूचनार्थ।
2. वन संरक्षक, पर्यावरण वानिकी वनमण्डल, भोपाल की ओर संदर्भित पत्रों के संदर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

कार्यपालन यंत्रि
निर्माण संभाग क्रमांक-1
राजधानी परियोजना प्रशासन, भोपाल
भोपाल दिनांक 13-3-2024

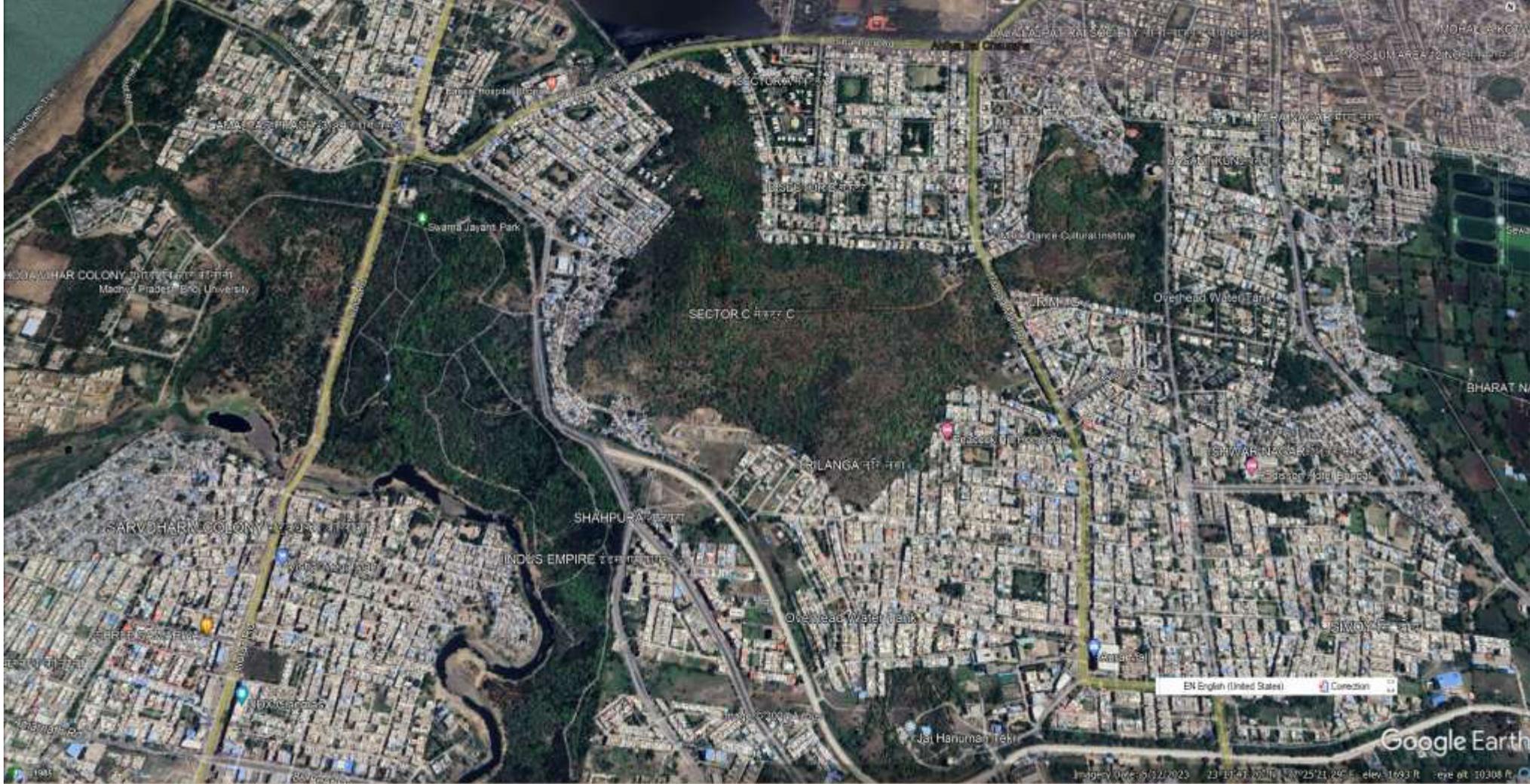
कार्यपालन यंत्रि
निर्माण संभाग क्रमांक-1
राजधानी परियोजना प्रशासन, भोपाल











Google Map of Showing Four Lane Road From Shaitan Singh Chouraha to Bansal Hospital Tiraha

Annexure - V



कार्यालय पर्यावरण वानिकी वनमंडल, भोपाल (म0प्र0)

पता - कार्यालय प्रथम तल 74 बंगला खेल परिसर भोपाल -462003

E-Mail :- dfoevaniki.bpl@mp.gov.in

Phone :- 0755-2462079

क्रमांक/न्याया./1853

भोपाल, दिनांक 28/06/24

प्रति,

क्षेत्रीय अधिकारी
म0प्र0 प्रदूषण नियंत्रण बोर्ड
भोपाल

विषय:- शैतान सिंह चौराहा से मनीषा मार्केट ,बंसल हॉस्पिटल स्वर्ण जयंती पार्क, वावडिया तिराहा से कोलार रोड भोपाल का निर्माण कार्य।

सन्दर्भ:- कार्यपालन यंत्री, राजधानी संभाग क्रमांक -1लोग निर्माण विभाग भोपाल का पत्र क्रमांक/1574 /आ-10/2024 दिनांक 24/06/2024

—00—

उपरोक्त विषयान्तर्गत संदर्भित पत्र का कृपया अवलोकन करने का कष्ट करें। सुलभ संदर्भ हेतु सह पत्र सहित छाया प्रति संलग्न है। उक्तमार्ग में बंसल हॉस्पिटल तिराहा ,मनीषा मार्केट ,शैतान सिंह चौराहा से कैम्पियन स्कूल तिराहे तक एवं शैतान सिंह चौराहा से औरा माल तक मार्ग निर्माण कार्य प्रारंभ किया जाना है। आर.ओ.डब्ल्यू की सीमा में आ रहे वृक्षों को हटाया जाना प्रस्तावित है। माननीय हरित न्यायालय भोपाल के आदेश दिनांक 09/05/2024 के तारतम्य मे मार्ग निर्माण कार्य में वृक्षों की कटाई के स्थान पर उनकी शिपिंग की जाना प्रस्तावित है। चिन्हित किये गये वृक्षों की सूची संलग्न कर वृक्षों की शिपिंग हेतु आवश्यक कार्यवाही हेतु लेख किया गया है।

अतः प्रतिवेदन सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।
संलग्न:-उपरोक्तानुसार

पृ0क्र0/न्याया./1854

प्रतिलिपि:- कार्यपालन यंत्री ,राजधानी संभाग क्रमांक -1 लोक निर्माण विभाग भोपाल की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।

28.6.24
वन संरक्षक
पर्यावरण वानिकी वनमंडल
भोपाल

भोपाल, दिनांक 28/06/24

वन संरक्षक
पर्यावरण वानिकी वन मण्डल
भोपाल

all
28/06/2024

कार्यालय, कार्यपालन यंत्रि, राजधानी संभाग क-1
लोक निर्माण विभाग, भोपाल

कमांक/1574/आ.10/2024

भोपाल दिनांक: 24-6-2024

प्रति,

1. आयुक्त नगर निगम,
भोपाल।
2. वनसंरक्षक पर्यावरण वानिकी
वनमण्डल, भोपाल।

विषय:

शैतान सिंह चौराहा से मनीषा मार्केट, बंसल हॉस्पिटल, स्वर्ण जयंती पार्क,
बावडिया तिराहा से कोलार रोड भोपाल का निर्माण कार्य।

संदर्भ :-

माननीय हरित न्यायालय भोपाल, द्वारा प्रकरण कमांक 114/2024(CZ) में पारित
आदेश दिनांक 09.05.2024

0000000

उपरोक्त विषयांतर्गत मार्ग निर्माण कार्य प्रगति पर हैं। उक्त मार्ग में बंसल

हॉस्पिटल तिराहा-मनीषा मार्केट-शैतान सिंह चौराहा, से कैम्पियन स्कूल तिराहे तक एवं शैतान
सिंह चौराहा से औरा मॉल तक मार्ग निर्माण कार्य प्रारंभ किया जाना है, जिसके लिये आवश्यक
आर.ओ.डब्ल्यू की सीमा में आ रहे वृक्षों को हटाया जाना प्रस्तावित है।

माननीय हरित न्यायालय भोपाल के संदर्भित आदेश के तारतम्य में मार्ग के उक्त
हिस्से में वृक्षों की कटाई के स्थान पर उनकी शिफिटिंग की जाना प्रस्तावित की गई है। चिन्हित
किये गये वृक्षों की जानकारी पत्र के साथ संलग्न है। मार्ग निर्माण हेतु अनुबंधित ठेकेदार को
वृक्षों की शिफिटिंग कार्य का कोई अनुभव नहीं है। अतः यदि कोई शासकीय एजेन्सी उक्त कार्य
करती है तो, उसे निर्देशित करने का कष्ट करें। शिफिटिंग कार्य में जो भी व्यय भार आयेगा, वह
विभाग वहन करने को तैयार है।

उपरोक्तानुसार आपकी ओर उचित कार्यवाही हेतु प्रेषित।

संलग्न :- दो सूची।

पृ.क. /आ.10/2024
प्रतिलिपि :-

1. मुख्य अभियंता, राजधानी परिक्षेत्र, लोक निर्माण विभाग, भोपाल की ओर सूचनार्थ प्रेषित।
2. अधीक्षण यंत्रि, राजधानी मण्डल, लोक निर्माण विभाग, भोपाल की ओर सूचनार्थ प्रेषित।
3. अनुविभागीय अधिकारी, (राजस्व) टी.टी. नगर/एम.पी. नगर/कोलार वृत्त की ओर प्रेषित
कर लेख है कि उक्त मार्ग में वृक्षों की शिफिटिंग हेतु वैकल्पिक शासकीय भूमि की जानकारी
उपलब्ध कराने का कष्ट करें।
4. अनुविभागीय अधिकारी, उपसंभाग कमांक-10 (कोलार) लोक निर्माण विभाग, भोपाल की ओर
सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

कार्यपालन यंत्रि
राजधानी संभाग कमांक-1
लोक निर्माण विभाग, भोपाल
भोपाल दिनांक

कार्यपालन यंत्रि
राजधानी संभाग कमांक-1
लोक निर्माण विभाग, भोपाल

Ch.	Tree No.	Location	Dia Of Tree	Type Of Tree
From Campion School To Bansal Hospital Tiraha				
0-40	1	R.H.S.	1.20	Mahaneem
	2	R.H.S.	0.80	Mahaneem
	3	R.H.S.	1.40	Mahaneem
	4	R.H.S.	0.80	Junglee
	5	R.H.S.	0.80	Junglee
40-60	6	R.H.S.	1.00	Junglee
	7	R.H.S.	0.40	Junglee
	8	R.H.S.	0.40	Junglee
	9	R.H.S.	0.80	Junglee
	10	R.H.S.	0.40	Junglee
	11	R.H.S.	0.80	Junglee
60-80	12	R.H.S.	1.80	Junglee
	13	R.H.S.	0.60	Boondi
	14	R.H.S.	0.75	Boondi
	15	R.H.S.	0.55	Semar
	16	R.H.S.	1.40	Junglee
	17	R.H.S.	0.70	Junglee
	18	R.H.S.	0.40	English Bamool
	19	R.H.S.	1.40	Junglee
	20	R.H.S.	0.75	Chhoia
	21	R.H.S.	2.35	Junglee
	22	R.H.S.	1.15	Junglee
80-100	23	R.H.S.	1.90	Junglee
	24	R.H.S.	0.75	Junglee
	25	R.H.S.	1.05	Junglee
	26	R.H.S.	1.05	Junglee
	27	R.H.S.	0.95	Junglee
100-120	28	R.H.S.	2.70	Junglee
	29	R.H.S.	2.10	Junglee
	30	R.H.S.	0.80	Gurari
	31	R.H.S.	0.95	Junglee
	32	R.H.S.	0.90	Neem
120-140	33	R.H.S.	1.10	Junglee
	34	R.H.S.	1.30	Junglee
	35	R.H.S.	0.65	Junglee
140-160	36	R.H.S.	2.25	Junglee
	37	R.H.S.	1.30	Junglee
	38	R.H.S.	1.30	Junglee
	39	R.H.S.	1.00	Junglee
	40	R.H.S.	0.80	Junglee
	41	R.H.S.	0.50	Boondi
160-180	42	R.H.S.	1.30	Junglee
	43	R.H.S.	0.85	Semar
	44	R.H.S.	0.90	Junglee
	45	R.H.S.	1.40	Junglee

Sub-Divisional Officer
Sub Dn. No.-10 (KOLAR)

	142	L.H.S.	1.00	babool
	143	L.H.S.	0.60	Imli
	144	L.H.S.	0.90	Junglee
	145	L.H.S.	1.40	Junglee
	146	L.H.S.	1.00	Junglee
	147	L.H.S.	1.20	Junglee
	148	L.H.S.	0.90	Junglee
	149	L.H.S.	1.70	Junglee
	150	L.H.S.	1.70	Junglee
	151	L.H.S.	1.40	Junglee
	152	L.H.S.	0.40	Semar
	153	L.H.S.	0.40	English Babool
	154	L.H.S.	0.80	Imli
	155	L.H.S.	0.70	Junglee
	156	L.H.S.	0.80	Junglee
	157	L.H.S.	1.20	Junglee
	158	L.H.S.	1.40	Junglee
	159	L.H.S.	0.80	Junglee
	160	L.H.S.	0.40	Junglee
	161	L.H.S.	1.30	Junglee
	162	L.H.S.	1.20	Junglee
	163	L.H.S.	1.30	Junglee
	164	L.H.S.	0.40	Junglee
	165	L.H.S.	0.90	Junglee
	166	L.H.S.	0.70	Junglee
	167	L.H.S.	0.80	Junglee
	168	L.H.S.	0.80	Junglee
	169	L.H.S.	1.10	Junglee
	170	L.H.S.	0.60	Junglee
	171	L.H.S.	1.30	Junglee
	172	L.H.S.	0.80	Junglee
	173	L.H.S.	0.80	Junglee
	174	L.H.S.	0.95	Junglee
	175	L.H.S.	1.10	Junglee
	176	L.H.S.	1.60	Junglee
	177	L.H.S.	0.80	Junglee
1380-1400	178	R.H.S.	3.10	Bad
	179	R.H.S.	1.70	Bad
	180	R.H.S.	1.70	peepal
	181	R.H.S.	1.00	Sheesham
	182	R.H.S.	2.20	Peepil
	183	R.H.S.	0.80	chiroi
	184	R.H.S.	2.70	Semar
	185	R.H.S.	2.30	Semar
	186	R.H.S.	1.60	Semar
	187	R.H.S.	1.60	Semar
	188	R.H.S.	1.10	Neem
	189	R.H.S.	1.00	Mahaneem


 Sub-Divisional Officer
 Sub Dn. No.-10 (KOLAR)
 P.W.D., Bhoopal

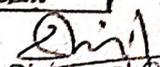
	46	R.H.S.	0.65	
280-300	47	R.H.S.	1.30	Junglee
	48	R.H.S.	1.80	Junglee
	49	R.H.S.	1.10	Junglee
	50	R.H.S.	0.40	babool
	51	R.H.S.	0.50	babool
	52	R.H.S.	1.30	English Bamool
	53	R.H.S.	0.95	babool
	54	R.H.S.	0.75	Junglee
	55	R.H.S.	0.45	Junglee
	56	R.H.S.	0.14	Junglee
300-400	57	R.H.S.	1.00	Junglee
	58	R.H.S.	1.00	English Bamool
	59	R.H.S.	0.85	Junglee
	60	R.H.S.	0.40	Kanjee
	61	R.H.S.	0.50	English Bamool
	62	R.H.S.	0.50	Semar
	63	R.H.S.	0.80	Semar
	64	R.H.S.	0.50	Junglee
400-440	65	R.H.S.	0.80	Junglee
	66	R.H.S.	1.10	Tinwara
440-460	67	R.H.S.	1.40	Semar
	68	R.H.S.	1.80	Junglee
	69	R.H.S.	0.50	Semar
460-540	70	R.H.S.	1.70	Bamool
	71	R.H.S.	0.50	Semar
	72	R.H.S.	1.80	Semar
	73	R.H.S.	1.60	Chiroi
	74	R.H.S.	1.20	Chiroi
	75	R.H.S.	1.30	Semar
	76	R.H.S.	0.60	Bamool
540-600	77	R.H.S.	0.50	Chiroi
	78	R.H.S.	0.50	Bamool
	79	R.H.S.	0.80	Junglee
	80	R.H.S.	0.50	Junglee
600-660	81	R.H.S.	2.20	Junglee
	82	R.H.S.	0.60	Junglee
	83	R.H.S.	1.00	Junglee
	84	R.H.S.	0.50	Junglee
	85	R.H.S.	0.90	Junglee
	86	R.H.S.	1.20	Junglee
	87	R.H.S.	0.60	Junglee
660-700	88	R.H.S.	0.65	Junglee
	89	R.H.S.	0.40	Junglee
	90	R.H.S.	0.75	Junglee
	91	R.H.S.	1.00	Junglee
	92	R.H.S.	0.70	Junglee
	93	R.H.S.	0.70	Semar


 Sub Divisional Officer
 Sub Dn. No.-10 (KOLAR)
 P.W.D., Bhopal

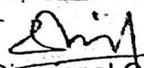
	94	R.H.S.	0.95	Junglee
	95	R.H.S.	0.90	Junglee
	96	R.H.S.	0.73	Junglee
	97	R.H.S.	0.95	Junglee
	98	R.H.S.	1.40	Junglee
	99	R.H.S.	0.50	Junglee
700-800	100	R.H.S.	0.80	Junglee
	101	R.H.S.	0.50	Kanje
	102	R.H.S.	1.00	Junglee
	103	R.H.S.	0.80	Junglee
	104	R.H.S.	0.80	Neem
	105	R.H.S.	0.35	Neem
	106	R.H.S.	1.20	Bamool
	107	R.H.S.	1.10	Sheesham
	108	R.H.S.	1.20	Junglee
	109	R.H.S.	0.50	Junglee
800-900	110	R.H.S.	0.40	Tiharara
	111	R.H.S.	0.50	Junglee
	112	R.H.S.	0.80	Junglee
	113	R.H.S.	1.10	Neem
	114	R.H.S.	0.75	Neem
	115	R.H.S.	3.00	Bad
	116	R.H.S.	2.50	Peepal
	117	R.H.S.	1.20	Bahera
	118	R.H.S.	1.80	Peepal
900-880	119	L.H.S.	0.50	Neem
	120	L.H.S.	1.20	Semar
880-840	121	L.H.S.	0.60	Astha
	122	L.H.S.	1.30	Junglee
	123	L.H.S.	1.00	Junglee
	124	L.H.S.	1.45	Beri
840-820	125	L.H.S.	1.80	Umar
	126	L.H.S.	1.20	Neem
	127	L.H.S.	0.60	Junglee
	128	L.H.S.	0.50	Neem
820-800	129	L.H.S.	0.20	Neem
	130	L.H.S.	1.90	Junglee
	131	L.H.S.	0.50	Kadam
	132	L.H.S.	1.10	Sheesham
800-700	133	L.H.S.	2.20	Junglee
	134	L.H.S.	1.50	Semar
	135	L.H.S.	0.90	Bakan
	136	L.H.S.	1.40	Sojra
	137	L.H.S.	0.40	Mango
	138	L.H.S.	1.20	Neem
	139	L.H.S.	1.40	Neem
700-0	140	L.H.S.	1.40	Semar
	141	L.H.S.	2.60	Peepil

Sub Division
Sub Dn. No.-10 (KOLAR)
P.W.D., Bhopal

	142	L.H.S.	1.00	babool
	143	L.H.S.	0.60	lnli
	144	L.H.S.	0.90	Junglee
	145	L.H.S.	1.40	Junglee
	146	L.H.S.	1.00	Junglee
	147	L.H.S.	1.20	Junglee
	148	L.H.S.	0.90	Junglee
	149	L.H.S.	1.70	Junglee
	150	L.H.S.	1.70	Junglee
	151	L.H.S.	1.40	Junglee
	152	L.H.S.	0.40	Sernar
	153	L.H.S.	0.40	English Babool
	154	L.H.S.	0.80	lnli
	155	L.H.S.	0.70	Junglee
	156	L.H.S.	0.80	Junglee
	157	L.H.S.	1.20	Junglee
	158	L.H.S.	1.40	Junglee
	159	L.H.S.	0.80	Junglee
	160	L.H.S.	0.40	Junglee
	161	L.H.S.	1.30	Junglee
	162	L.H.S.	1.20	Junglee
	163	L.H.S.	1.30	Junglee
	164	L.H.S.	0.40	Junglee
	165	L.H.S.	0.90	Junglee
	166	L.H.S.	0.70	Junglee
	167	L.H.S.	0.80	Junglee
	168	L.H.S.	0.80	Junglee
	169	L.H.S.	1.10	Junglee
	170	L.H.S.	0.60	Junglee
	171	L.H.S.	1.30	Junglee
	172	L.H.S.	0.80	Junglee
	173	L.H.S.	0.80	Junglee
	174	L.H.S.	0.95	Junglee
	175	L.H.S.	1.10	Junglee
	176	L.H.S.	1.60	Junglee
	177	L.H.S.	0.80	Junglee
1380-1400	178	R.H.S.	3.10	Bad
	179	R.H.S.	1.70	Bad
	180	R.H.S.	1.70	peepal
	181	R.H.S.	1.00	Sheesham
	182	R.H.S.	2.20	Peepil
	183	R.H.S.	0.80	chitol
	184	R.H.S.	2.70	Sernar
	185	R.H.S.	2.30	Sernar
	186	R.H.S.	1.60	Sernar
	187	R.H.S.	1.60	Sernar
	188	R.H.S.	1.10	Neem
	189	R.H.S.	1.00	Mahaneem


 Sub-Divisional Officer
 Sub Dn. No.-10 (KOLAR)

	190	R.H.S.	0.80	Mahaneem
	191	R.H.S.	1.20	Mahaneem
	192	R.H.S.	0.90	babool
	193	R.H.S.	0.60	babool
	194	R.H.S.	1.30	Mahaneem
1400-1800	195	R.H.S.	1.10	babool
1800-1760	196	L.H.S.	2.20	Mahaneem
	197	L.H.S.	2.60	Peepil
	198	L.H.S.	3.00	bad
	199	L.H.S.	4.00	Peepil
	200	L.H.S.	3.20	bad
	201	L.H.S.	0.80	Anwala
	202	L.H.S.	0.80	Sojna
	203	L.H.S.	1.10	Mahaneem
	204	L.H.S.	0.60	Mango
1760-1500	205	L.H.S.	1.70	Semar
	206	L.H.S.	1.60	Sojna
	207	L.H.S.	1.70	Sojna
	208	L.H.S.	0.90	Neem
	209	L.H.S.	1.20	Semar
	210	L.H.S.	2.40	Mahaneem
	211	L.H.S.	0.90	Semar
	212	L.H.S.	0.50	Jamun
	213	L.H.S.	1.20	Jamun
	214	L.H.S.	2.40	Peepil
	215	L.H.S.	0.70	Neem
	216	L.H.S.	1.40	Mahaneem
	217	L.H.S.	1.40	Mahaneem
	218	L.H.S.	1.00	babool
	219	L.H.S.	1.20	Mahaneem
	220	L.H.S.	1.10	Mahaneem
	221	L.H.S.	1.40	Mahaneem
	222	L.H.S.	2.30	Mahaneem
	223	L.H.S.	2.60	Peepil
	224	L.H.S.	0.90	Anjeer
	225	L.H.S.	1.60	Mahaneem
	226	L.H.S.	1.60	Mahaneem
	227	L.H.S.	0.90	Bamool
	228	L.H.S.	2.00	Mahaneem
	229	L.H.S.	0.70	chirol
	230	L.H.S.	0.40	Bel Patri
	231	L.H.S.	1.10	Junglee
	232	L.H.S.	1.10	beri
	233	L.H.S.	1.20	Semar
	234	L.H.S.	1.60	Semar
	235	L.H.S.	0.40	Neem


Sub-Divisional Officer
Sub Dn. No. - 10 (KOLAR)

Ch.	Tree No.	Location	Dia Of Tree	Type Of Tree
From Shaitan Singh Choraha To Sahpura Police Sation Via Aura Mal				
300-400.	1	L.H.S.	0.55	Bakan
	2	L.H.S.	1.40	Semar
	3	L.H.S.	0.80	Mango
400-700	4	L.H.S.	1.20	Sojna
	5	L.H.S.	1.20	Sojna
700-800	6	L.H.S.	2.50	Peepal
800-1050	7	L.H.S.	1.40	Junglee
	8	L.H.S.	2.00	Semar
	9	L.H.S.	1.10	Junglee
	10	L.H.S.	2.30	Mahaneem
	11	L.H.S.	0.80	Junglee
	12	L.H.S.	1.20	Junglee
	13	L.H.S.	1.20	Junglee
	14	L.H.S.	0.80	Junglee
	15	L.H.S.	0.50	Semar
	16	L.H.S.	1.10	Junglee
	17	L.H.S.	1.30	Junglee
	18	L.H.S.	0.90	Junglee
1050-1100	19	L.H.S.	2.00	Kanjri
1100-1180	20	L.H.S.	1.70	Kanjri
	21	L.H.S.	1.20	Kanjri
	22	L.H.S.	1.20	Kanjri
	23	L.H.S.	1.05	Semar
	24	L.H.S.	1.10	Supari
	25	L.H.S.	1.50	Semar
	26	L.H.S.	1.20	Vidhya
	27	L.H.S.	1.70	Kanjri
1180-1240	28	L.H.S.	1.20	Kanjri
	29	L.H.S.	1.20	Kanjri
	30	L.H.S.	1.20	Kanjri
1240-1280	31	L.H.S.	1.20	Kanjri
	32	L.H.S.	1.20	Kanjri
12080-1310	33	L.H.S.	1.20	Kanjri
	34	L.H.S.	1.50	Kanjri
	35	L.H.S.	1.50	Kanjri
1310-1350	36	L.H.S.	2.10	Kanjri
	37	L.H.S.	1.40	Kanjri
	38	L.H.S.	0.80	Kanjri
	39	L.H.S.	0.70	Kanjri
1350-1390	40	L.H.S.	1.40	Kanjri
	41	L.H.S.	1.20	Neem
1390-1440	42	L.H.S.	1.20	Kanjri
1440-1500	43	L.H.S.	1.00	Kanjri
	44	L.H.S.	2.00	Kanjri
1500-1600	45	L.H.S.	1.30	Kanjri

Kolan

[Signature]
Sub Divisional Officer
Sub Dn. No. 10 (KOLAR)

J-1700	46	L.H.S.	1.00	Mango
	47	L.H.S.	0.80	Anwla
	48	L.H.S.	1.30	Kanjri
	49	L.H.S.	1.70	Jamun
	50	L.H.S.	1.10	Semar
1700-1800	51	L.H.S.	0.80	Mango
	52	L.H.S.	1.60	Gulmohar
	53	L.H.S.	1.40	Kanjri
	54	L.H.S.	2.20	Kanjri
	55	L.H.S.	2.00	U K Liptas
	56	L.H.S.	1.80	Bamool
	57	L.H.S.	0.80	Junglee
	58	L.H.S.	0.60	Kanjri
	59	L.H.S.	1.20	Peepal
	60	L.H.S.	1.60	Bamool
	61	L.H.S.	1.20	Bamool
1800-2000	62	L.H.S.	0.80	Bamool
	63	L.H.S.	0.80	Bamool
	64	L.H.S.	0.80	Bamool
	65	L.H.S.	0.80	Bamool
	66	L.H.S.	0.50	Sheesham
	67	L.H.S.	0.80	Sheesham
2000	68	R.H.s.	1.20	Bamool
1930	69	R.H.s.	0.60	Kanjri
1920	70	R.H.s.	0.50	Kanjri
1880	71	R.H.s.	1.00	Neem
1870	72	R.H.s.	3.40	Mahua
1820	73	R.H.s.	1.20	Bamool
1820	74	R.H.s.	1.00	Kanjri
1800	75	R.H.s.	1.60	Peepal
	76	R.H.s.	0.80	Bamool
	77	R.H.s.	1.20	Beri
1780	78	R.H.s.	0.80	Neem
1760	79	R.H.s.	1.40	Peepal
1740	80	R.H.s.	1.20	Kanjri
	81	R.H.s.	0.80	Neem
1600	82	R.H.s.	0.80	Kanjri
	83	R.H.s.	0.35	Semar
1520	84	R.H.s.	1.60	Kanjri
1440	85	R.H.s.	1.30	Neem
1410	86	R.H.s.	1.30	Neem
1390	87	R.H.s.	0.90	Neem
1390	88	R.H.s.	1.20	Neem
1350	89	R.H.s.	1.00	Anjeer
1180	90	R.H.s.	0.60	Semar
1180	91	R.H.s.	0.70	Semar
1145	92	R.H.s.	2.60	Semar
1125	93	B.H.s.	1.40	Saptarni

[Handwritten signature]

[Handwritten signature]
 Sub Divisional Officer
 Sub. Div. No. 10 (KOLAR)

110	94	R.H.s.	0.80	Neem
	95	R.H.s.	2.40	Peepal
	96	R.H.s.	1.20	Badam
	97	R.H.s.	1.40	Kanjri
	98	R.H.s.	2.30	Kanjri
	99	R.H.s.	1.00	Kanjri
1000	100	R.H.s.	1.20	Kanjri
	101	R.H.s.	1.40	Kanjri
980	102	R.H.s.	1.20	Kanjri
	103	R.H.s.	1.10	Kanjri
	104	R.H.s.	0.90	Kanjri
	105	R.H.s.	0.80	Kanjri
	106	R.H.s.	2.20	Kanjri
	107	R.H.s.	1.40	Kanjri
940	108	R.H.s.	1.80	Kanjri
	109	R.H.s.	1.60	Kanjri
	110	R.H.s.	2.40	Kanjri
	111	R.H.s.	1.40	Bamool
	112	R.H.s.	3.20	Kanjri
	113	R.H.s.	1.20	Kanjri
	114	R.H.s.	1.20	Kanjri
	115	R.H.s.	1.30	Mahaneem
	116	R.H.s.	1.00	Mahaneem
	117	R.H.s.	2.10	Mahaneem
	118	R.H.s.	1.40	Saptarni
900	119	R.H.s.	1.40	Anjeer
	120	R.H.s.	1.70	Anjeer
	121	R.H.s.	2.30	Anjeer
	122	R.H.s.	1.10	Anjeer
	123	R.H.s.	0.60	Semar
	124	R.H.s.	2.20	Anjeer
	125	R.H.s.	1.20	Anjeer
	126	R.H.s.	1.60	Anjeer
	127	R.H.s.	1.90	Anjeer
	128	R.H.s.	2.20	Anjeer
600	129	R.H.s.	0.90	Sheesham
	130	R.H.s.	0.90	Kanjri
	131	R.H.s.	2.20	Semar
	132	R.H.s.	1.30	Semar
	133	R.H.s.	2.20	Semar
	134	R.H.s.	2.00	Semar
	135	R.H.s.	1.90	Semar
	136	R.H.s.	0.80	Ashok
	137	R.H.s.	1.70	Neem
	138	R.H.s.	1.80	Ashok
	139	R.H.s.	1.90	Semar
	140	R.H.s.	2.50	Neelgiri
	141	R.H.s.	0.50	Neem

[Handwritten signature]

[Handwritten signature]
 Sub Divisional Officer
 Sub Dn. No.-10 (KOLAR)

	142	R.H.s	0.40	Sojna
	143	R.H.s	1.30	Neem
	144	R.H.s	0.75	Neem
	145	R.H.s	1.40	Bamool
	146	R.H.s	0.65	Beri
	147	R.H.s	1.20	Neem
	148	R.H.s	1.50	Bamool
	149	R.H.s	1.20	Neem
	150	R.H.s	0.90	Neem
	151	R.H.s	1.30	Neem
	152	R.H.s	1.40	Neem
	153	R.H.s	2.00	Neelgiri
	154	R.H.s	0.80	Kanjri
300	155	R.H.s	1.80	Kanjri
	156	R.H.s	0.80	Neem
	157	R.H.s	1.60	Neem
	158	R.H.s	2.20	Peepal
	159	R.H.s	0.60	Kanjri
	160	R.H.s	1.10	Bamool
	161	R.H.s	1.00	Semar
	162	R.H.s	1.30	Semar
	163	R.H.s	1.20	Semar
	164	R.H.s	1.40	Bamool
	165	R.H.s	1.00	Bamool
	166	R.H.s	1.40	Bamool
	167	R.H.s	1.40	Bamool
	168	R.H.s	2.20	Mahaneem
	169	R.H.s	0.60	Neelgiri
	170	R.H.s	2.70	Neelgiri
	171	R.H.s	1.00	neem
	172	R.H.s	1.20	neem
	173	R.H.s	1.00	Kanjri
	174	R.H.s	1.30	Kanjri
	175	R.H.s	0.60	Sheesham
	176	R.H.s	1.00	Sheesham

19/12

[Signature]
 Sub-Divisional Officer
 Sub Dn. No.-10-(KOLAR)
 P.W.D., Bhopal

Annexure - VI



कार्यालय पर्यावरण वानिकी वनमंडल भोपाल (म0प्र0)

पता - कार्यालय प्रथम तल 74 बंगला खेल परिसर भोपाल -462003

-Mail :-dfoevaniki.bpl@mp.gov.in

Phone :- 0755-2462079

क्रमांक/लेखा/1745
प्रति,

भोपाल, दिनांक/20/06/24

कार्यपालन यंत्री
निर्माण संभाग क्रं.- 01
राजधानी परियोजना प्रशासन
भोपाल

विषय:- पी.डब्ल्यू.डी. विभाग द्वारा कराए जा रहे रोड निर्माण कार्य बंसल चौराहा बाबा नगर से दानिश चौराहा कोलार रोड तक के सेन्टर वर्ज एवं उसमें रोपित वृक्षों को नष्ट किये जाने बावत्।

संदर्भ :- परिक्षेत्र अधिकारी इकाई क्रमांक-1 पर्यावरण वानिकी वनमण्डल भोपाल का पत्र क्रं./474 दिनांक 07.06.2024

—00—

उपरोक्त संदर्भित पत्र से परिक्षेत्र अधिकारी इकाई क्रमांक-1 पर्यावरण वानिकी वनमण्डल भोपाल के द्वारा लेख किया है कि कार्यपालन यंत्री निर्माण संभाग क्रमांक-01 राजधानी परियोजना प्रशासन भोपाल द्वारा रोड निर्माण कार्य में नियुक्त जीत कंसट्रक्शन कम्पनी नरवानी द्वारा कांकीट रोड निर्माण करते करते हुए बंसल चौराहा बाबा नगर से दानिश चौराहा कोलार रोड तक के लगभग एक किलोमीटर क्षेत्र में सेन्टर वर्ज एवं उसमें रोपित कनेर, एवं केसिया बाईफलोरा के 800 नग वृक्षों को कांकीट रोड निर्माण में नष्ट किया गया है। परिक्षेत्र अधिकारी, पर्यावरण वानिकी वनमंडल भोपाल द्वारा नीचे दर्शाये अनुसार वृक्षों की क्षतिपूर्ति प्रतिवेदन प्रस्तुत किया गया है:-

30 से.मी. से कम गोलाई के- 800 वृक्ष X 02 गुना= 1600 पौधे @ 1450/- = 2320000/-

अतः आप राशि रुपये 2320000/- (रुपये तेईस लाख बीस हजार मात्र) वनसंरक्षक पर्यावरण वानिकी वनमंडल भोपाल डी.डी.ओ. कोड 0521003115 के निक्षेप खाता (PD Account) क्रमांक-54 कोषालय कोड-52 शीर्ष 8443-00-106-0000-1001(Normal Personal Credit) के माध्यम से वनसंरक्षक पर्यावरण वानिकी वनमंडल भोपाल के पक्ष में ई-मुगतान करने का कट्टा करें। अन्यथा मध्य प्रदेश वृक्षों का परिक्षण (नगरीय क्षेत्र) अधिनियम, 2001 के तहत कार्यवाही की जावेगी।

वन संरक्षक
पर्यावरण वानिकी, वनमंडल
भोपाल

भोपाल, दिनांक 20/06/24

पृ0क0/लेखा/1746
प्रतिलिपि :-

1. सहायक वन संरक्षक (द्वितीय) पर्यावरण वानिकी वनमंडल भोपाल की ओर सूचनार्थ अग्रेषित।
2. परिक्षेत्र इकाई क्रमांक-1 पर्यावरण वानिकी वनमंडल की ओर संदर्भित पत्र के तारतम्य में सूचनार्थ अग्रेषित।

वन संरक्षक
पर्यावरण वानिकी, वनमंडल
भोपाल

कार्यालय वनपरिक्षेत्र अधिकारी इकाई क्रमांक-1
पर्यावरण वानिकी वनमण्डल, भोपाल

क्रमांक 474

भोपाल दिनांक 7-6-24

प्रति,

श्रीमान वनसंरक्षक महोदय,
पर्यावरण वानिकी वनमण्डल,
भोपाल

द्वारा : उचित मार्ग

विषय : पी.डब्ल्यू.डी. विभाग द्वारा कराए जा रहे रोड निर्माण कार्य बंसल चौराहा बाबा नगर से दानिश चौराहा कोलार रोड तक के सेन्टर वर्ज एवं उसमें रोपित वृक्षों को नष्ट किये जाने बावत् ।

प्रभारी कार्यवाहक वनपाल श्री इरशाद कुरेशी का पत्र दिनांक 04-05-2024



उपरोक्त विषय में निवेदन है कि प्रभारी कार्यवाहक वनपाल श्री इरशाद कुरेशी द्वारा बताया गया कार्यपालन यंत्री निर्माण संभाग क्र. 1, राजधानी परियोजना प्रशासन भोपाल द्वारा रोड निर्माण कार्य में नियुक्त जीत कंसट्रक्शन कम्पनी नरवानी द्वारा कांकीट रोड निर्माण करते हुए बंसल चौराहा बाबा नगर से दानिश चौराहा कोलार रोड तक के लगभग एक किलोमीटर क्षेत्र में सेन्टर वर्ज एवं उसमें रोपित कनेर, एवं केसिया बाईफलोरा के 800 नग वृक्षों को कांकीट रोड निर्माण में नष्ट किया गया है । जिनका क्षतिपूर्ति राशि शासन के नियमानुसार जमा कराया जाना उचित होगा । जिसका विवरण निम्नानुसार है :-

1. 30 से.मी. गोलाई के अंदर के वृक्ष $800 \times 2 = 1600 \times 1450 = 23,20,000/-$

अतः श्रीमान जी से निवेदन है कि क्षतिपूर्ति राशि रुपये 23,20,000/- कार्यपालन यंत्री निर्माण संभाग क्र. 1, राजधानी परियोजना प्रशासन भोपाल से जामा करवाने हेतु आवश्यक कार्यवाही करने की कृपा करें ।



सुलत

मौका पंचनामा कार्यालय, पर्यावरण वन संरक्षक
पर्यावरण वानिकी वन मण्डल, भोपाल
जावक क्र. 1044 भोपाल दि. 12/6/24
वनपरिक्षेत्र अधिकारी
इकाई क्रमांक-1
पर्यावरण वानिकी वनमण्डल, भोपाल

वृक्ष संरक्षण
पर्यावरण वानिकी वन मण्डल, भोपाल
कै. शंतिशुभे वरिष्ठ जमा कराए हुए लेख्य प्रमाण उपलब्ध है
12.6.24
सहायक वन संरक्षक
पर्यावरण वानिकी वन मण्डल
भोपाल

VAKALATNAMA
 [Rule 4(1) of the Rules framed under Advocates Act, 1961]
BEFORE THE NATIONAL GREEN TRIBUNAL
ORIGINAL APPLICATION 114/2024
CENTRA ZONAL BENCH

IN THE MATTER OF:

SANIDHYA JAIN

Versus

.....**APPLICANT**

BHOPAL MUNICIPAL CORPORATION & ORS

..... **RESPONDENT**

I Ashok Kumar Bisen, E.E, RO, MPPCB, Bhopal named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate. Revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/them as if done by me.

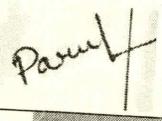
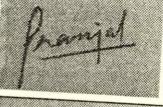
In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me /us this **05 July 2024 at Bhopal.**

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name	Registered Address	E-Mail Add & Telephone (If any)	Status in case	Signature
Ashok Kumar Bisen, E.E, RO, MPPCB, Bhopal	E5, Arera Colony Paryawaran Parisar Regional Office MPPCB Bhopal - 462016	9827279273 akbisen.1997@g mail.com	Officer-in-Charge	

A. K. BISEN
 Executive Engineer
 Regional Office
 M.P Pollution Control Board
 Bhopal

Accepted

Name & Enrollment. No.	Address (If any) E-Mail Add.	Telephone (If any)	Full Signature
PARUL BHADORIA 1587-2012	parul.bhadoria04@gmail.com	8085977111	
PRANJAL PANDEY MP 2881-2021	advocatepranjalpandey@gmail.com	9340657120	
SHIVAM DWIVEDI MP 3857-2023	advshivamdwivedi20@gmail.com	8878471359	